

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 1032 of 2022

In Re Ensuring the Security of Life and Safety ofPetitioner
Health of the workmen and employees engaged

Through :- Suo Moto Public Interest Litigation on the basis of
the newspaper report, Mr. Rajiv Lochan Shukla and
Mr. Kunal Shah, Advocates (Amicus Curiae)

v/s

The Chief Secretary, Government of U.P.Respondent
Lucknow and others

Through :- Mr. Anoop Trivedi, Senior Advocate assisted by Mr.
Vibhu Rai, Advocate for Nagar Nigam, Mr. Manish
Goel, Additional Advocate General with Mr. A.K.
Goyal, Additional Chief Standing Counsel

**CORAM : HON'BLE RAJESH BINDAL, CHIEF JUSTICE
HON'BLE J.J. MUNIR, JUDGE**

ORDER

1. Taking note of the news item, which was published in the newspapers on May 24, 2022, from where it was evident that without any protective gears, open drains were being cleaned up by the persons deployed either by the Nagar Nigam or through contractors, notices were directed to be issued to different Authorities in the State.

2. When the case was taken up for hearing, Mr. Manish Goel, learned Additional Advocate General submitted that a roadmap shall be prepared for taking care of the situation so that the entire process of cleaning of drains is complete before the onset of monsoon, taking all protections.

3. Mr. Anoop Trivedi, learned Senior Advocate assisted by Mr. Vibhu Rai, Advocate for the Nagar Nigam places before the Court certain photographs along with the instructions received from the Nagar Nigam. The kind of situation, as is evident from the photographs, cannot be expected in the 21st century.

4. Mr. Trivedi, Senior Advocate sought certain time to have further instructions to apprise the Court as to what steps shall be taken in this grave situation, so that lives of the persons, who are involved in the process of cleaning of drains, are not put at risk. He is also to explain as to why the machines are not being used for cleaning of the drains wherever possible, as from number of photographs, it is evident that the open drains are located near main roads or open spaces, where machines can easily be used. In some of the photographs, the workers are in about chest-deep water, loaded with filth in a drain, without using any protective gear.

5. In view of the urgency of the matter, we direct the listing of the present petition at 2 P.M. today.

(J.J. Munir, J.)

(Rajesh Bindal, C.J.)

Allahabad
31.05.2022
Brijesh Maurya/L.Batabyal